

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/676/(IB)/2017  
NAME OF THE PETITIONER(S) : BANK OF INDIA & NABARD  
NAME OF THE RESPONDENT(S) : VINKEM LABS LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S.SATHIYANARAYANAN Counsel for Petitioners *S. Sathiyanaarayana*
2. M/s. Ramalingam Associates Counsel for Respondent *RM*

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to file reply by next date of hearing. Put up on **19.12.2017 at 10.30 A.M.**

ghk

*sd -*  
MEMBER (JUDICIAL)